

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2466
ANSWERED ON:12.03.2013
CLOSURE OF SUGAR MILLS
Maharaj Shri Satpal

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of the sugar mills in the State of Uttarakhand area-wise;
- (b) whether some private sugar mills situated in Uttarakhand have been closed down by the sugar mill owners;
- (c) if so, the details thereof indicating the number of mills lying closed in the State; and
- (d) the steps being taken by the Government for ensuring the payment of sugarcane arrears to the farmers by the owners/promoters of these closed mills?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a). There are 10 sugar mills in the State of Uttarakhand. The District wise location of these mills is indicated below:

S.No.	District	No. of	sugar mills
1.	Udham Singh Nagar	6	
2.	Haridwar	3	
3.	Dehradun	1	

(b)&(c): As per information furnished by the State Government, M/s. Kashipur Sugar Mills Ltd., Kashipur District Udham Singh Nagar, has been closed by the sugar mill owners from the current sugar season.

(d): The State Government has informed that the above said sugar mill has cane price arrears of Rs. 1.18 Crore and 23.74 Crore for 2007-08 and 2011-12 sugar seasons respectively. For the recovery of said dues, the Cane & Sugar Commissioner, Uttarakhand has issued recovery certificates under the provisions of the Sugarcane (Regulation of Supply & Purchase) Act, 1953 and the Sugarcane (Control) Order, 1966 against the said sugar mill and the process to recover these outstanding amounts is in progress.